

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 23/111/10**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016**

**NAME OF THE COMPANY:** M/s. Saurabh Agrotech Ltd

**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Ramesh Singh	Advocate	} Respondent	S. Deb Roy
2.	Mr. R.K. Gupta	"		
3.	Ms. Swaralipi Deb Roy	"		
4.	Mr. Narendra M Sharma	Advocate	Petitioner	[Signature]
5.	Mr. Vivek Malik	Advocate	Petitioner	
6.	Ms. Sakshi Mehley	"	"	

**ORDER**

The parties report that the talks for settlement are in progress.

2. Re-notify this case for further consideration on 10.01.2017.

Sd-

(Ina Malhotra)  
Member Judicial